

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

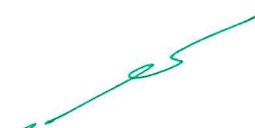
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 73/BB/2017	-	Admission	230/232	Accord Software & Systems Pvt. Ltd. & 2 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>Shreyas A</i> <i>for VGB Associates</i> <i>9036118414</i>	<i>Petitioner</i>	<i>Shreyas</i>

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Registry raised some objections. Petitioner Counsel requested time for compliance. List it on 13/11/2017.


Member (T)


Member (J)